NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/10/2016 NAME OF THE PETITIONER(S) : Travancore Solvents & Oils NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors UNDER SECTION : 241,242,242 (4) S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM Counsel by N-RAMAURIS HOW MESSIAZ + HOORSAW Complete Bail Brite wold I want Akhil Jain Counsel for RT for Tik 18 hack ac Athiban Vijoy Council for R.

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R4, R6 and counsel for R5 are present. Counsel for R5 stated that CA 216/2017 file for deleting R5 from the array of parties. Counsel for petitioner prayed time for submitting arguments in the CA. Time is enlarged at request. Put up on 05.12.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy Member (Judicial)